Targets of Steel Production

31. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of STEEL AND MINES be pleased to state:

(a) what was the target of production of steel during the year 1978-79 and 1979-80;

(b) whether the target was fully achieved; and

(c) if not, reasons therefor?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKERJEE): (a) and (b). The following table indicates the targets for production of ingot steel and saleable steel and the percentages of achievement in the six integrated steel plants during the years, 1978-79 and 1979-80 (April-December, 1979):

Product	1978-79		1979-80	
	Target (in '000 tonnes)	Achievement	Target (in '000 tonnes)	Achievement
1	2	3	4	5
Ingot Steel	9,965	81·8%	9,350	86·1%
Saleable Steel	7,676	85.9%	7,405	81.2%

(c) The main reasons for not achieving fully the targets are indicated below:

1979-80:

(i) Inadequate supplies of coking coal, in terms of quantity as well as quality;

(ii) Shortage and frequent restrictions/fluctuations in supply of power from public utilities;

(iii) Indifferent industrial relations in some of the plants; and

(iv) Unprecedented rains and floods in West Bengal in September, 1978 resulting in flooding of coal-fields as well as Durgapur Steel Plant and affecting the rail movement.

1979-80:

(i) Inadequate availability of power from public utilities, specially DVC supplying power to steel plants;

(ii) Imposition of a substantial cut on the rate of coke oven pushing from the 1st April, 1979 in view of the critically low levels of coking coal stocks at the steel plants and continued poor supplies of coking coal during the entire period; the coking coal supplies, in turn, have been badly affected due to power constraint in the Dhanbad-Raniganj coal belt. The situation was further aggravated due to extremely bad law and order situation in the Dhanbad area.

मध्य प्रदेश उच्च न्यायालय में अनिर्णीत मामलों की संख्या

32. श्री एन० के० शेजवलकर : क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश उच्च न्यायालय में कितने मामले अनिर्णीत पड़े हैं ;

(ख) वहां उच्च न्यायालय के न्यायाधीशों के कितने रिक्त पद नहीं भरे गए हैं ; और

(ग) उन रिक्त पदों को न भरने के क्या कारण हैं ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री पी० शिव शंकर) : (क) मध्य प्रदेश उच्च न्यायालय में 30-6-1979 को लम्बित मामलों की संख्या 40785 थी।

(ख) और (ग). मध्य प्रदेश उच्च न्यायालय में न्यायाधीश का कोई पद रिक्त नहीं है किन्तु नए सृजित 4 पदों को, जिन्हें उस तारीख से मंजूर किया गया है जिस तारीख से वे भरे जायें, अभी भरा जाना है। हाल में मध्य प्रदेश राज्य के प्राधिकारियों से प्राप्त प्रस्तावों पर सरकार विचार कर रही है।

ग्वालियर स्टाकयार्ड को इस्पात का आवंटन

33. श्री एन० के० शेजवलकर : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) ग्वालियर इस्पात स्टाकयार्ड को पिछले वर्ष (1979) लोहे की कितनी मात्रा आवंटित की गई है ;

(ख) उनके द्वारा कितनी मात्रा की मांग की गई थी; और

(ग) कम आंवटन किये जाने के क्या कारण हैं ?

वाणिज्य और नागरिक पूर्ति तथा इस्पात और खान मंत्री (श्री प्रणव मुकर्जी) : (क) और (ख): वर्ष 1979 में ग्वालियर स्टाकयार्ड द्वारा लोहे और इस्पात सामग्री की अनुमानित मांग तथा वास्तविक प्राप्ति के आंकड़े नीचे दिए गए हैं :—

	अनुमानित मांग	वास्तविक प्राप्ति
इस्पात	13,000 टन	11,391 टन
कच्चा लोहा	3,000 टन	2,237 टन
	कुल	13,628 टन

(ग) मात्रा तथा क्वालिटी दोनों की दृष्टि से कोककर कोयले की लगातार अपर्याप्त सप्लाई और बिजली की सप्लाई में कमी और उस पर अक्सर लगे प्रतिबन्धों घट-बढ़ के कारण ग्वालियर सहित सभी स्टाकयार्डों को लोहे और इस्पात के प्रेषणों पर प्रतिकूल प्रभाव पड़ा। अक्सर रेल मार्गों पर प्राय: प्रतिबन्धों तथा खाली डिब्बों की पर्याप्त संख्या में अनुपलब्धि के कारण रेल यातायात द्वारा इसके प्रेषण में कठिनाइयां आईं।

Project Report regarding Alumina Plant in Koraput

34. SHRI GIRIDHAR GOMANGO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether his Ministry has received the project report from BALCO for establishment of aluminium/alumina plant at Koraput District of Orissa;

(b) if so, nutshell of the project report thereof;

(c) when the investment decision is likely to be taken by the Government of India on the project and plant; and

(d) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir. BALCO has forwarded a feasibility report for an aluminium complex in Koraput district prepared by M/s. Aluminium Pechiney of France.

(b) The feasibility report envisages an aluminium complex based on the bauxite deposit located at Panchpatmali in district Koraput, comprising

(i) a bauxite mine of 2,400,000 t.p.a.;

(ii) an alumina plant of 800,000 t.p.a.; and

(iii) an aluminium smelter of 218,000 t.p.a.

The project would require five years for construction. The estimated capital cost of the complex, including infra-structure and allied facilities is of the order of Rs. 1000 crores. In addition, a captive Power Plant may have to be constructed.

(c) The feasibility report is presently under examination by the various appraisal agencies of the Government. After this is completed, the Project will come up for an investment decision in the next few months.

(d) Does not arise.